## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2462 ANSWERED ON:23.08.2013 ALLOCATION OF GAS Antony Shri Anto

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government has received any proposal from the State Government of Kerala regarding the allocation of domestic gas for the Rajiv Gandhi Combined Cycle Power Plant (RGCCPP) of National Thermal Power Corporation Limited (NTPC) functioning at Kayamkulam, Kerala; and

(b) if so, the details thereof and the action taken by the Government thereon?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) & (b): Chief Minister Kerala in his memorandum submitted to Prime Minister in March, 2013 has requested allocation of Natural gas to Kerala for transport, domestic fuel & power sectors. As per the projection, the domestic gas availability is not going to substantially increase in the near future. As and when additional domestic gas becomes available, the same will be allocated as per the existing gas utilization policy. Moreover, to tide over the power crises, Minister of P&NG has written to Chief Ministers of States/Union Territories to consider tying up RLNG to meet any shortfall in supply of gas using their pipeline infrastructure.